## Government of Jammu and Kashmir, Revenue Department, Civil Secretariat, J&K, Jammu/Srinagar

## **Notification**

Jammu, the 15<sup>th</sup> of March, 2022

**S.O.** 94- In exercise of the powers conferred by Section 22-A and any other enabling provision in this behalf of the Jammu and Kashmir Land Revenue Act, Svt. 1996, the Government hereby directs that the following proviso shall be added to clause (14) of rule 3 of the Jammu and Kashmir Land Pass Book Rules, 2022, namely:-:

"Provided that the first copy of Land Pass Book shall be given free of cost to the landholder".

By Order of the Government of Jammu and Kashmir.

Sd/-

(Vijay Kumar Bidhuri) IAS

**Commissioner/Secretary to Government** 

Dated: 15 - 03-2022

NO: Rev/Genl/3/2022( 113416) Copy to the:-

- 1. Ld. Advocate General, J&K High Court, Jammu.
- 2. All Financial Commissioners.
- 3. Director General of Police, J&K.
- 4. All Principal Secretaries to the Government.
- 5. Principal Resident Commissioner, 5 Prithvi Raj Road, New Delhi.
- 6. Principal Secretary to the Hon'ble Lieutenant Governor.
- 7. All Commissioners/Secretaries to the Government.
- 8. Chief Electoral Officer, J&K.
- 9. Joint Secretary (JKL) Ministry of Home Affairs ,GOI.
- 10. Divisional Commissioner Kashmir/Jammu
- 11. Registrar General, Hon'ble High Court of J&K.
- 12. Chairman, J&K Special Tribunal.
- 13. Commissioner, Survey & Land Records, J&K.
- 14. Secretary to the Government Department of Law Justice and PA.
- 15. Custodian General, J&K.
- 16. Inspector General of Registration, J&K.
- 17. Deputy Commissioners (All)
- 18. Director Information, J&K.
- 19. All Heads of the Departments/Managing Directors.
- 20. Director, Archives, Archaelogy and Museums, J&K.
- 21. General Manager, Govt Press, Jammu/Srinagar with the request to publish in the Govt Gazette.
- 22. OSD to Hon'ble Advisor(B).
- 23. Private Secretary to Chief Secretary J&K.
- 24. Pvt. Secretary to the Commissioner/Secretary to the Government Revenue Deptt.

25. Incharge Website.

(Surject Singh)

**Under Secretary to the Government**